

**Defective Case Register from 2024-10-01 to 2024-10-01**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-BLAPL/29812/2024	JUGALA KISHORE PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page marking not correct in Book mark.
2	D-BLAPL/29777/2024	KALU CHARAN SWAIN	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Notarial adhesive of Rs. 20/- and C.Fee of Rs 3/- not paid in affidavit.Page no 49 and 57 not properly scanned.
3	D-CONTC/42309/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
4	D-ABLAPL/29862/2024	DEEPAK KU SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
5	D-CRLMP/29707/2024	AMITAV MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-ABLAPL/29867/2024	JUGALA KISHORE PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
7	D-ABLAPL/29944/2024	AMLAN MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
8	D-BLAPL/29819/2024	RAJIB LOCHAN PATNAIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
9	D-ABLAPL/29875/2024	AMITAV TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
10	D-WP(C)/42260/2024	SAPAN KUMAR PAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
11	D-WP(C)/42265/2024	SAROJ KUMAR DASH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. .Names In Capital Letters Of All The Signing Advocates Not Indicated
12	D-WP(C)/42230/2024	SWAPNIL ROY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

13	D-ABLAPL/29830/2024	RAJIB LOCHAN PATTNAIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
14	D-WP(C)/42273/2024	BHOJARAJ SETH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
15	D-ABLAPL/29783/2024	SWAYAMPRAVA DASH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Provision of law in cause title is not correct. Date of P.S. Case in Prayer is incorrect.
16	D-BLAPL/29904/2024	KAUSTUVA MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Rejection order in S.T.Case No.32/38 of 2023 under Annexure-2 not tally with BLAPL petition
17	D-BLAPL/29939/2024	LALITENDU MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Rejection order dated.20.09.2024 under Annexure-2 not tally with Index.
18	D-WP(C)/42272/2024	SHRADHANJALI SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Deficit Court Fee of Rs 6/- to be paid. Affidavit with regards to Petitioner No2 not furnished.
19	D-WP(C)/42258/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
20	D-WP(C)/42199/2024	SUBHRANSU BHUSAN MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
21	D-BLAPL/29808/2024	RAJIB LOCHAN PATTNAIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
22	D-WP(C)/42203/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  The name of the counsel in capital letters in vakaitanama not furnished.
23	D-ABLAPL/29881/2024	SABYASACHI MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  .Petition not correctly addressed to Honorable Court
24	D-WP(C)/42178/2024	RAJJEET ROY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
25	D-WP(C)/42231/2024	MANAS PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-CRLREV/29793/2024	RAJAT KUMAR PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
27	D-WP(C)/41824/2024	DURGA PRASAD JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
28	D-ABLAPL/29794/2024	ABHAS MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
29	D-CMP/42084/2024	SMITA RANJAN PATNAIK	2024-10-01	8-CAUSE TITLE NOT IN ORDER. Status of parties in court below be furnished,
30	D-WP(C)/42299/2024	BIJAYA KUMAR BEHERA 1	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
31	D-CONTC/42236/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-CRLMP/29698/2024	BIDYADHAR MANSING	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
33	D-RVWPET/40679/2024	SANJIB SWAIN, SR.P.COUNSEL	2024-10-01	Period of Delay 128 days
34	D-WP(C)/42089/2024	PRASANTA KUMAR SATAPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
35	D-BLAPL/29752/2024	SATYANARAYAN MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1.Page no 6,7,8 and 9 not neat and legible.
36	D-WP(C)/42159/2024	ANIL KUMAR DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
37	D-WP(C)/42156/2024	SAROJ KUMAR PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
38	D-ABLAPL/29837/2024	RAMDAS ACHARY	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

				paragraphs not furnished in declaration of affidavit.
39	D-CMAPL/42229/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
40	D-WP(C)/42196/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. The name of all the the counsel in capital letters not mentioned in vakaltanama
41	D-WP(C)/42214/2024	MANAS PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
42	D-CRLREV/29756/2024	BIRAJA PRASANNA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
43	D-WP(C)/42224/2024	PURNA CHANDRA MISHRA	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Declaration left blank .petitioner no 2 and 3 neither sworn affidavit nor authorised
44	D-BLAPL/29885/2024	AMULYA RATNA PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
45	D-WP(C)/42208/2024	AKSHYANGSHU SEKHAR NANDY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
46	D-WP(C)/41984/2024	RANJIT MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
47	D-CRLMC/29074/2024	GYANADUTTA CHOUHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Age of petitioner not furnished in cause title.
48	D-CMAPL/35966/2024	DIPTI RANJAN BHOKTA, C.G.C.	2024-10-01	Period of Delay 606 days
49	D-CMAPL/42222/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
50	D-WP(C)/42360/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of order dtd.19.9.24/24.9.24(Annex.6) as mentioned in the prayer not pertains to annex.6.
51	D-CONTC/42320/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. PAGE NO. 16 NOT AVAILABLE

52	D-ABLAPL/29800/2024	SUSHANTA HARICHANDAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
53	D-WP(C)/42261/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
54	D-WP(C)/42247/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
55	D-WP(C)/42189/2024	JAGAJIBAN PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
56	D-BLAPL/29745/2024	TRILOCHAN BARIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
57	D-WP(C)/42215/2024	MANAS PATI	2024-10-01	NEAT COPY OF PAGE -10 TO BE FILED
58	D-CRLMP/29884/2024	BYOMAKESH TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
59	D-ABLAPL/29891/2024	AMULYA RATNA PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
60	D-WP(C)/42210/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
61	D-WP(C)/42276/2024	MADHAB LAL AGARWAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
62	D-CONTC/42233/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
63	D-WP(C)/42344/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date of order dtd.19.9.24/24.9.24(Annex.6) as mentioned in the prayer not pertains to annex.6.
64	D-WA/42075/2024	SAGARIKA SAHOO	2024-10-01	Appeal should confined the one prayer
65	D-CMP/42158/2024	IN PERSON	2024-10-01	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This case may be regd .as w . p (c) .
66	D-CONTC/42315/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1-Acknowledged dt.wronhly mentioned in para-7 of page -4,2-Paragraphs no. is left blank in declaration of affidavit

67	D-WP(C)/42246/2024	SUBAS CHANDRA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
68	D-ABLAPL/29733/2024	SANDHYARANI PANI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
69	D-BLAPL/29824/2024	RAJIB LOCHAN PATTNAIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of the trial court not correct in the synopsis and petition , as per rejection order.
70	D-CONTC/42143/2024	ADV	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.The Date Of Disposal Of W.P.(c) No.37985/2023 Is Wrongly Mentioned In The Cause Title
71	D-ABLAPL/29827/2024	AJAYA KUMAR PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
72	D-CRLMC/29816/2024	AKASH BHUYAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION  1. Dist. name not correctly furnished in cause title and affidavit.
73	D-WP(C)/42290/2024	ANIRUDHA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
74	D-WP(C)/42218/2024	MANAS PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-MACA/42040/2024	PRAKASH KUMAR MOHANTY	2024-10-01	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 77Days .
76	D-BLAPL/29849/2024	KULDEEP MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
77	D-WP(C)/42305/2024	SHASHI BHUSAN JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
78	D-WP(C)/42274/2024	SUBASH CH PANI	2024-10-01	Receipt showing service of copy on SC Transport not filed.
79	D-WP(C)/42067/2024	KOUSIK ANANDA GURU	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-WP(C)/42164/2024	TUSAR KANTA MAHANTA	2024-10-01	.Receipt Showing Serv.copy To School and Mass Education not Filed.

81	D-BLAPL/30024/2024	BIPLAB KUMAR TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
82	D-ABLAPL/29876/2024	JAGABANDHU SAHU	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.  vernacular for oriya not furnished.
83	D-ABLAPL/29949/2024	MANAS KUMAR CHAND	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Age of petitioner mentioned in Affidavit not tally with Cause Title. Page 15 and 16 not neat.CID CB P.S.Case no mentioned in Cause Title not tally with Petition and F.I.R.copy.
84	D-WP(C)/42253/2024	DEEPALI MAHAPATRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
85	D-CRLMC/29771/2024	ANIRUDHA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. GR case number not correctly furnished in cause title and at page no.2 para no.1. 2. Certified copy of annex-1 not filed.
86	D-WP(C)/41827/2024	JAGAJIBAN PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
87	D-WA/41983/2024	ADV.	2024-10-01	Put up for SR after filing of certified copy of order dated26.09.2024.
88	D-WP(C)/42235/2024	SUBAS CHANDRA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Page 10 not neat and legible.
89	D-CRLMP/29693/2024	SANTOSH KUMAR NANDA	2024-10-01	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  IN I.A PAGE NO.3 HEADING THE WORD RPFAM BE OMITTED2. SIGNATURE OF PETNR NOT TALLY WITH THIS PETITION
90	D-BLAPL/29895/2024	BAISHNAB CHARAN PATRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-ABLAPL/29836/2024	BISWARANJAN DALAI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
92	D-BLAPL/28272/2024	LALIT NARAYAN PATTNAIK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				1. Annex. 1 and 2 not described in the petition. 2.Name of the trial court date chart and cause title not correct , as per rejection order. 3. paragraphs not correct in declaration of affidavit.
93	D-WP(C)/42213/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-ABLAPL/29840/2024	SATYABRATA DASH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page nos.6,7 ,10 not neat.
95	D-WP(C)/42191/2024	SUBHRANSU BHUSAN MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
96	D-WP(C)/41783/2024	CHITTA RANAJAN DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
97	D-BLAPL/29901/2024	KAUSTUVA MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
98	D-WP(C)/42069/2024	PRAFULLA CHANDRA ACHARYA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-WP(C)/41823/2024	SIDHARTH PRASAD DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
100	D-WP(C)/42240/2024	ASHOK KUMAR SAHOO	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  i.Name of the petitioner wrongly described on the top of the affidavit to the writ petition and I.A petition
101	D-ABLAPL/29802/2024	SIDHARTHA MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page 11 to 14 not legible.
102	D-ABLAPL/29833/2024	SUSANTA KUMAR BARAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  provision not correct.
103	D-WP(C)/42291/2024	PADMANAVA JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
104	D-WP(C)/42058/2024	SAROJA KANTA SAMAL	2024-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

105	D-CRLREV/28557/2024	PANCHANAN SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1.Name in capital letters of signing advocate not indicated 2.Code Not indicated in consolidated cause title 3.Being aggrieved certificate not furnished before grounds,2-Good ground certificate not furnished, 4. Paragraph nos.wrongly mention declaration of affidavit in I.A
106	D-WP(C)/42244/2024	BANSHIDHAR SATAPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
107	D-WP(C)/42354/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date of order dtd.19.9.24/24.9.24(Annex.6)as mentioned in the prayer not pertains to annex.6
108	D-ABLAPL/29864/2024	SUNIL KUMAR PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
109	D-CRLA/29869/2024	ASHOK KUMAR SARANGI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
110	D-CRLMC/29842/2024	MANAS KUMAR CHAND	2024-10-01	1. District name not correctly mentioned in cause title and affidavit.
111	D-BLAPL/29811/2024	SATYABRATA MOHANTY	2024-10-01	As per standing order no.3 dtd.9-7- 2024, name of the prosecutrix shall not be reflected in the petition. Then S.R. will be made.
112	D-ABLAPL/29790/2024	MANORANJAN PADHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
113	D-WA/42042/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-01	Put up for SR after filing of certified copy of impugned order.
114	D-CONTC/42287/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
115	D-WP(C)/42250/2024	BANSHIDHAR SATAPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
116	D-WP(C)/42417/2024	BIKRAM CHANDRA GHADEI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 17-REFERENCE CERTIFICATE NOT FURNISHED.  ABLPL has been mentioned in the reference certificate instead of WP(C).

117	D-WP(C)/42187/2024	JAGAJIBAN PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Advocate welfare fee of Rs50/- to be paid.
118	D-BLAPL/29795/2024	SUDEEP KUMAR SARANGI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 11 not neat.Page no. 16 not properly scanned.
119	D-WP(C)/41825/2024	SUSHANTA KUMAR JOSHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
120	D-CRLMC/29789/2024	BIBHUTI BHUSAN MISHRA	2024-10-01	.Subject Code incorrectly Mentioned
121	D-CRLMC/29776/2024	SUBHRA NARAYAN GAYA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.13 (annex-2) not exhibited
122	D-CONTC/42307/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph no. is left blank in declaration of affidavit
123	D-CONTC/42188/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
124	D-CRLMP/29708/2024	AMITAV MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
125	D-ABLAPL/29814/2024	BISWAJIT PASAYAT	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Name of victim should not be mentioned in file as per standing order no. 3 of2024 dtd.9.7 2024.
126	D-WA/42118/2024	SONAK MISHRA, A.S.C.	2024-10-01	Put up for SR after filing of certified copy of impugned order
127	D-CRLMC/29718/2024	DURGA PRASANNA MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1. Synopsis and date chart not filed.
128	D-WP(C)/42160/2024	ANIL KUMAR DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
129	D-ABLAPL/29887/2024	AMULYA RATNA PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
130	D-ABLAPL/29916/2024	BIKRAM CHANDRA	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER.

		GHADEI		6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1. Name of the deponent on affidavit not tally with solemnly affirmation para.
131	D-WP(C)/42396/2024	TAPAN KUMAR KAMILA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Paragraph in declaration of the affidavit not correctly furnished.
132	D-WA/42123/2024	HARI KRUSHNA PANIGRAHI, A.S.C.	2024-10-01	Instead if deponent one D.Nayak had appeared before notary.
133	D-CMP/42097/2024	ALOK KUMAR MOHAPATRA	2024-10-01	23-NOMENCLATURE NOT CORRECTLY FURNISHED .  This may be registered as w .p (c) .
134	D-WP(C)/41781/2024	CHITTA RANAJAN DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
135	D-CMP/42138/2024	PRASANTA KUMAR JENA	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Petitioner no . 2 has not sworn affidavit .
136	D-WP(C)/42232/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED.  1.Electricity bill as mentioned in index under annexure no.2 is not furnished
137	D-ABLAPL/29834/2024	BISWARANJAN DALAI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
138	D-WP(C)/42070/2024	BIMBISAR DASH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
139	D-CRLA/29796/2024	DEVASHIS PANDA	2024-10-01	This case related to sexual offence,the name of victim may be deleted from the petition as per the standing order.3/2024 and put up for S.R.thereafter
140	D-WP(C)/42338/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Date of order dated 19.9.24/24.9.24(Annex.6) as mentioned in the prayer to the writ petition not pertains to annex.6.
141	D-CRLMP/29662/2024	RAGHUNATH DASMOHAPATRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
142	D-ABLAPL/29894/2024	NITYANANDA BEHURIA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Page nos.10,12,13, 14 not neat and legible.
143	D-CMP/42109/2024	DARPAHARI DHAL	2024-10-01	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
144	D-WP(C)/42186/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
145	D-WP(C)/42171/2024	ASHOK KUMAR DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs as per the petition not correctly numbered on the declaration of the affidavit.
146	D-CMP/41901/2024	VIVEKANAND JENA	2024-10-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Pg.18 is not legible(torn)
147	D-WP(C)/41830/2024	NIRANJAN LENKA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
148	D-CMP/42110/2024	NIRANJAN SINGH (1)	2024-10-01	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  1 .In prayer portion provision of iaw not correctly furnished .. 2 .certified copy of imugned order not filed but I .A -1190/2024 is filed for dispensing with filing of c .copy
149	D- ABLAPL/29798/2024	DEBASIS SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
150	D- CONTC/42296/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
151	D- ABLAPL/29845/2024	LAMBODOR ACHARI	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation and District not mentioned in Affidavit.
152	D-WP(C)/42223/2024	MANAS PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
153	D-WP(C)/42264/2024	MANORANJAN PADHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Petitioners fathers name in affidavit does not tally with SI No.1 and 2
154	D- ABLAPL/29818/2024	ARADA JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 8-CAUSE TITLE NOT IN ORDER.

				Vigilance P.S case no. not mentioned in cause title.
155	D-WP(C)/42363/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date order date 19.9.24/24.9.24 as mentioned in the prayer not pertains to annex.6.
156	D-ABLAPL/29938/2024	SURYAKANTA DASMOHAPATRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
157	D-ABLAPL/29822/2024	ABINASH PATTJOSHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
158	D-CONTC/42405/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  PAGE NO.11 and 14 NOT LEGIBLE
159	D-ABLAPL/28829/2024	SAROJ KUMAR PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
160	D-BLAPL/29730/2024	AJIT KUMAR PANIGRAHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Annexure-2 and 3 not marked on the file.
161	D-BLAPL/29768/2024	MAHES DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
162	D-WP(C)/42372/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Notice dated 19.9.24/24.9.24(Annex.6) as mentioned in prayer to the writ petition not pertains to annex.6.
163	D-WP(C)/42173/2024	ASHOK KUMAR DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Paragraphs as per the petition not correctly numbered on the declaration of the affidavit.
164	D-WA/42023/2024	BHABANI SANKAR TRIPATHY (1)	2024-10-01	Put up for SR after filing of impugned order.
165	D-BLAPL/29846/2024	LAMBODOR ACHARI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. prayer portion is incomplete.2.page no.7 not neatly legible.
166	D-ABLAPL/29784/2024	BIBHUTI RANJAN MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

167	D-WP(C)/41828/2024	DURGESH NARAYAN RATH	2024-10-01	.Receipt Showing Serv.copy To School and Mass Education not Filed.
168	D-WP(C)/42411/2024	GYANENDRA CHANDRA SWAIN	2024-10-01	Date of order dated 30.10.2023 vide annex.6 as mentioned in the top of the I.A petition and in prayer portion not pertains to annex.6.
169	D-CRLA/29860/2024	SANTOSH KUMAR MAHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
170	D- BLAPL/29744/2024	AMITABH PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Name of the P.S. under Annexure-1 not tally with cause title.
171	D- BLAPL/29880/2024	BHARAT JALLI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
172	D-WP(C)/42211/2024	AKSHYANGSHU SEKHAR NANDY	2024-10-01	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
173	D- ABLAPL/29893/2024	SAROJ KUMAR ROUTRAY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
174	D- BLAPL/29828/2024	SUSANTA KUMAR BARAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
175	D- ABLAPL/29933/2024	MANAS KUMAR CHAND	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.As per record, Annexure-1 not properly page marked in index, 2. Page nos.10,11,14 , 15 not neat and legible.
176	D- ABLAPL/29964/2024	AKSHAYA KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
177	D- BLAPL/29774/2024	DINESH KUMAR PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page13 and 14 not neat.
178	D-WP(C)/42154/2024	ER DEBASHISHA HOTA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
179	D-WP(C)/41780/2024	CHITTA RANAJAN DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
180	D- ABLAPL/29778/2024	PRADIPTA BEURA	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

				1.Age of the deponent on affidavit not tally with cause title .2.Pr case no .45/24/25 not mentioned in the cause title
181	D-WP(C)/42177/2024	NEELAKANTHA PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Page nos 10,11,17,18 ,19 ,are not legible .
182	D-WP(C)/42234/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 14-NOT PROPERLY INDEXED. 1.Electricity bill as mentioned in index under annexure no.2 is not furnished
183	D-WP(C)/42252/2024	ASHOK KUMAR SAHOO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
184	D-CRLMC/29680/2024	KIRTAN DANG	2024-10-01	1. This case related to sexual offence the name of victim and father of victim deleted from the petition as per the standing order 3/2024 and put up for SR thereafter
185	D-CONTC/42254/2024	SANDHYARANI PANI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
186	D-WP(C)/42301/2024	BIJAYA KUMAR BEHERA 1	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
187	D-ABLAPL/29996/2024	JYOTI RANJAN DEO	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 8-CAUSE TITLE NOT IN ORDER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Signature of the petitioner No. 3 on V.nama not tally with cause title.2 Page no.12 not neat and legible.
188	D-WP(C)/42140/2024	PRABODHA CHANDRA NAYAK	2024-10-01	30-OTHER DEFECT (IF ANY) Copy not served on (S.C.and G.S.T.)
189	D-ABLAPL/29898/2024	SAROJ KUMAR ROUSTRAY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
190	D-WP(C)/42219/2024	SOMNATH ROY	2024-10-01	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Paragraphs in declaration of the affidavit not correctly numbered.

191	D-WP(C)/42151/2024	SHAKTI DATTA TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
192	D-WP(C)/42266/2024	MANORANJAN PADHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
193	D-WP(C)/42248/2024	DEEPALI MAHAPATRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
194	D- ABLAPL/29900/2024	SEJAL NAYAK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. ABLAPL Petition not properly page marked in Index.2. Name of the petitioner on ABLAPL petiton not tally with Synopsis and date chart.3 Paragraph no. and name of the petitioner on affidavit not tally with cause title and swear affidavit not furnished.
195	D- ABLAPL/29725/2024	SATYAPADA SHARMA	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  1.Court fee of Rs.12/-not paid on V.nama.2.Occupation of the deponent on affidavit not furnished.
196	D- BLAPL/29815/2024	SANJAY KUMAR PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  p.s no. in cause title not correct as per FIR.
197	D-WP(C)/42220/2024	NIRANJAN SINGH (1)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Copy not Served SC(T)
198	D- BLAPL/29855/2024	KARUNAKAR NAYAK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
199	D- BLAPL/29767/2024	MAHES DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
200	D- RVWPET/38962/2024	MOHAMMED RIAZ	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
201	D-CMP/42412/2024	AFRAAZ SUHAIL	2024-10-01	23-NOMENCLATURE NOT CORRECTLY FURNISHED .

				This may be registered as w .p ( c ) .
202	D-WP(C)/42228/2024	MANAS PATI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
203	D-ABLAPL/29879/2024	AMITAV TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.  provision not correct.
204	D-BLAPL/29801/2024	SUSHANT KUMAR PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Code no. wrong in index.Annexure- 2 not reflected in petition.
205	D-WP(C)/42242/2024	SRIKANTA MAHUNTA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
206	D-CRLA/29727/2024	PRASANTA KUMAR ROUTRAY	2024-10-01	This case related to sexual offence,the names of victim and father name may be deleted from appeal memo as per the standing order 3/2024 and put up for S.R. thereafter
207	D-WP(C)/42298/2024	SHASHI BHUSAN JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
208	D-WP(C)/41791/2024	SWAPNIL ROY	2024-10-01	1. Age of the petitioner mentioned in Writ Petition and V>Nama is 27 but in Affidavit it is 26
209	D-WP(C)/42207/2024	SIDHARTHA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 30-OTHER DEFECT (IF ANY)  Date mentioned in Annexure-4 and averment of writ petition does not tally with that of bookmarks index.
210	D-WA/42062/2024	CHANDRAKANTA NAYAK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- not filed.
211	D-ABLAPL/29838/2024	SATYABRATA DASH	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page no. 6 and 8 not neat.
212	D-CONTC/42313/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
213	D-WP(C)/42241/2024	SUBAS CHANDRA DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

214	D-CRLMC/29826/2024	PRAVAT KUMAR NAYAK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
215	D-ABLAPL/29883/2024	SATYABRATA PANDA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED.
216	D-WP(C)/42142/2024	PRABODHA CHANDRA NAYAK	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
217	D-CRLMC/29587/2024	BITAS KUMAR SWAIN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED  1. Age of the petitioner not furnished in affidavit.
218	D-BLAPL/29751/2024	S.S.RAY (2)	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Paragraph no. not correctly furnished on declaration
219	D-BLAPL/29729/2024	SUBHRAJIT SAHOO	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Paragraph no. not correctly furnished on declaration.
220	D-BLAPL/29754/2024	DEBASHIS ROUSTRAY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
221	D-CRLMC/29839/2024	PRAMOD KUMAR JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page no. 9 not legible.
222	D-WP(C)/42237/2024	RAMDAS ACHARY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 17,23 and 26 not legible
223	D-BLAPL/29749/2024	S.S.RAY (2)	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

224	D-WP(C)/42221/2024	KRISHNA CHANDRA SAHU	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
225	D-WP(C)/41982/2024	SUDHANSU SEKHAR JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
226	D-WP(C)/41821/2024	SUKANTA KUMAR DALAI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
227	D-CMP/42081/2024	RAJESH RANJAN SAHOO	2024-10-01	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Neat pages of 17 to19,21 and 35 be filed.
228	D-MACA/42153/2024	RAJENDRA NARAYAN ROUT	2024-10-01	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.  1.Deficit court fee of Rs.835/. not paid.
229	D- BLAPL/29724/2024	AJIT KUMAR PANIGRAHI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Rejection order dated 02. 08. 2024.under Annexure-1 not tally with para-3 of the petition.
230	D- ABLAPL/29780/2024	DURGA PRASAD DHAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
231	D- ABLAPL/29871/2024	BADAL KUMAR BEHERA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  1. Page no. 16 not legible.
232	D-WP(C)/41822/2024	SIDHARTH PRASAD DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
233	D-CRLA/29820/2024	SUSHANTA KUMAR SAMANTARAY	2024-10-01	This case related to sexual offence,the name of victim/informant may be deleted from the appeal memo and I.As.as per the standing order 3/2024 put for S.R.thereafter
234	D- ABLAPL/29788/2024	CHANDAN SAMANTARAY	2024-10-01	4-AFFIDAVIT/VERIFICATION NOT PROPER. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  Occupation not mentioned in Affidavit.
235	D- ABLAPL/29791/2024	GOURAV MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  .Petition not correctly addressed to Honorable Court
236	D- CONTC/42408/2024	ADV.	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
237	D- BLAPL/29792/2024	SUDEEP KUMAR SARANGI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.  11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page nos. 9, 10 ,11 12 13 ,16 not neat.
238	D-CRLMP/29759/2024	GYANENDRA KUMAR TRIPATHY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
239	D-WP(C)/42064/2024	ASIT KUMAR JENA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
240	D-WP(C)/42249/2024	RAMDAS ACHARY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
241	D-WP(C)/42065/2024	MANOJ OJHA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
242	D-ABLAPL/29948/2024	PRADEEP KUMAR KUNDU	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Name of parties not furnished in V.nama.
243	D-WP(C)/42194/2024	HIMANSU SEKHAR SAHU	2024-10-01	1-COURT FEE IS DEFICIENT. 6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. C.fee of Rs.12/-payable on the petition.Rs.6/-paid.DCF of Rs.6/- to be paid.
244	D-WP(C)/42332/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of order dtd.19.9.24/24.9.24(Annex.6) as mentioned in the prayer not pertains to annex.6.
245	D-BLAPL/29854/2024	BIBHUTI RANJAN MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page no.8 not neat and legible.
246	D-WP(C)/42092/2024	NIRANJAN BISWAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
247	D-WP(C)/42277/2024	SUSANTA KUMAR LENKA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
248	D-RVWPET/37862/2024	JAGAJIBAN PRADHAN	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Period of Delay 137 days 2. Provisional of Law not correctly furnished 3. Affidavit not proper, status of the parties not furnished, and date of order not correctly furnished
249	D-WP(C)/42192/2024	NIRANJAN SINGH (1)	2024-10-01	Receipt showing service of copy on SC Transport not filed.

250	D-CRLMC/29925/2024	ISHWAR MOHANTY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
251	D-WA/33135/2024	SITANSHU KUMAR DEY	2024-10-01	Appeal should confined to one prayer.
252	D-CMP/42238/2024	AJAYA KUMAR BARAL	2024-10-01	Synopsis and date chart are not filed
253	D-CRLMC/29735/2024	DEEPAK KUMAR PANI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Occupation not furnished in affidavit. 2. Page no. 14 not legible.
254	D-WA/41980/2024	CHITTA RANJAN PATNAIK	2024-10-01	Put up for SR after filing of impugned order dated 05.04.2019
255	D-CONTC/42278/2024	SANDHYARANI PANI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
256	D-CMP/41912/2024	BIRAJA PRASANNA DAS	2024-10-01	pg.20 and 21 are not legible
257	D-ABLAPL/29960/2024	BIDESHI KUMAR GHADAI	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.12 and 13 not neat and legible.2. G.R.Case No. 2106/2024 on cause title not tally with para-1 of the petition.
258	D-WP(C)/42100/2024	NIRANJAN BISWAL	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
259	D-WP(C)/42356/2024	PRAKASH CHOUDHURY	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Date of order dtd.19.9.24/24.9.24(Annex.6)as mentioned in the prayer not pertains to annex.6
260	D-CRLMC/29799/2024	SATYANARAYAN MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Date of order not correctly furnished in cause title AND page no.2 para no.1. 2. page nos. 6,8,13 to 15 AND 17 not legible.
261	D-BLAPL/29772/2024	MAHES DAS	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
262	D-ABLAPL/29976/2024	TUSAR KUMAR MISHRA	2024-10-01	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

<b>DEFECTIVE REPORT LIST</b>				
<b>DEFECTIVE REPORT OF 01-10-2024 (CASES FILED BEFORE 2024)</b>				
<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
1	MACA/732/2010	MACA/732/2010	M/S.ANTARYAMI DASH	OTHERS. DELAY OF 29 DAYS